

# ORISSA HIGH COURT

**FILING REPORT AS ON :15/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	JCRLA/0000081/2023	HEMANTA DAS VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /47 /2020 () //
2	JCRLA/0000082/2023	SANUJA KHATUA VS STATE OF ODISHA	ADV. VS	BAUNISUNI /10 /2020 () //
3	JCRLA/0000083/2023	TARAKESWAR BEHERA VS STATE OF ODISHA	ADV. VS	GURANDI /50 /2019 () //
4	JCRLA/0000084/2023	GABULI MAJHI VS STATE OF ODISHA	ADV. VS	BISWANATHPUR /17 /2019 () //
5	JCRLA/0000085/2023	SANE MAJHI VS STATE OF ODISHA	ADV. VS	/59 /2018 () //
6	JCRLA/0000086/2023	SONU SOY VS STATE OF ODISHA	ADV. VS	RAJGANGPUR /252 /2015 () //
7	RSA/0000297/2023	BISWANATH SAHU VS MADHABANANDA SAHU	KAILASH CHANDRA KAR VS	// () //
8	WA/0001589/2023	PRINCIPAL SECRETARY,SOCIAL SECURITY AND EMPLOYMENT, VS TAPAN CHANDRA DAS	POWERMENT, PERSON WITH DISABILITIES VS	// () //
9	WA/0001590/2023	STATE OF ODISHA VS DR. SUSANTA KUMAR BISOI	SHAKTI PRASAD PANDA, A.G.A. VS	// () //
10	WA/0001591/2023	STATE OF ODISHA VS ABANI RANJAN PATTNAIK	SASWAT DAS,A.G.A VS	// () //
11	WA/0001592/2023	STATE OF ODISHA VS DR. STHITI SRUJANI MISHRA	SHAKTI PRASAD PANDA,A.G.A VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	WA/0001593/2023	STATE OF ODISHA VS DR.TANU CHANDRA MARAI	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
13	WA/0001594/2023	STATE OF ODISHA VS SURESH CHANDRA NAYAK	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
14	WA/0001595/2023	STATE OF ODISHA VS HRUSIKESH SWAIN	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
15	WA/0001596/2023	STATE OF ODISHA VS PANCHANAN SAMAL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
16	WA/0001597/2023	PRINCIPAL SECY, R AND D.M.DEPTT., ODISHA. VS RAMCHANDRA RATH	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
17	WA/0001598/2023	STATE OF ODISHA VS RADHESHYAM PATRA	DHANANJAYA MUND,A.G.A VS	// 0 //
18	WA/0001599/2023	STATE OF ODISHA VS DIBAKAR PATRA	DHANANJAYA MUND,A.G.A VS	// 0 //
19	WA/0001600/2023	STATE OF ODISHA VS SUMANTA SAHOO	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
20	WA/0001601/2023	STATE OF ODISHA VS DEBADUTTA DASH	HARI KRUSHNA PANIGRAHI, A.G.A. VS	// 0 //
21	WA/0001602/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT. VS SARAT KUMAR NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
22	WA/0001603/2023	STATE OF ODISHA VS NARAYAN SWAIN	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
23	WP(C)/0022296/2023	GOLDY RANI ROUT	PANCHANAN PANIGRAHI	//

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		VS SUJIT KUMAR SAHOO	VS	0 //

# ORISSA HIGH COURT

MISC CASES FILED on :15/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1313/2023 ABLAPL/5282/2023	DIPAK DALAI-MP	
2	2166/2023 CRLMC/1998/2023	DEEPAK PANIGRAHI-MP	UNMESH CHANDRA JENA
3	4223/2023 WA/1589/2023	PRINCIPAL SECRETARY,SOCIAL SECURITY AND EMPOWERMENT	ERMENT DAS,SON WITH DISABILITIES-MP
4	4224/2023 WA/1589/2023	PRINCIPAL SECRETARY,SOCIAL SECURITY AND EMPOWERMENT	ERMENT DAS,SON WITH DISABILITIES-MP
5	4225/2023 WA/1589/2023	PRINCIPAL SECRETARY,SOCIAL SECURITY AND EMPOWERMENT	ERMENT DAS,SON WITH DISABILITIES-MP
6	4226/2023 WA/1590/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
7	4227/2023 WA/1591/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
8	4228/2023 WA/1590/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
9	4229/2023 WA/1591/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
10	4230/2023 WA/1590/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
11	4231/2023 WA/1591/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
12	4232/2023 WA/1593/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
13	4233/2023 WA/1593/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
14	4234/2023 WA/1593/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
15	4235/2023 WA/1594/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
16	4236/2023 WA/1592/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
17	4237/2023 WA/1594/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
18	4238/2023 WA/1592/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
19	4239/2023 WA/1594/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
20	4240/2023 WA/1592/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
21	4241/2023 WA/1595/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
22	4242/2023 WA/1595/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
23	4243/2023 WA/1595/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
24	4244/2023 WA/1596/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
25	4245/2023 WA/1596/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
26	4246/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.

27	WA/1596/2023 4247/2023	PRINCIPAL SECY, R AND D.M.DEPTT., ODISHA.-MP	SURYA NARAYAN PATNAIK, A.G.A.
28	WA/1597/2023 4248/2023	PRINCIPAL SECY, R AND D.M.DEPTT., ODISHA.-MP	SURYA NARAYAN PATNAIK, A.G.A.
29	WA/1597/2023 4249/2023	PRINCIPAL SECY, R AND D.M.DEPTT., ODISHA.-MP	SURYA NARAYAN PATNAIK, A.G.A.
30	WA/1597/2023 4250/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
31	WA/1598/2023 4251/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
32	WA/1598/2023 4252/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
33	WA/1598/2023 4253/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
34	WA/1599/2023 4254/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
35	WA/1599/2023 4255/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
36	WA/1599/2023 4256/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
37	WA/1600/2023 4257/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
38	WA/1600/2023 4258/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
39	WA/1600/2023 4259/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.G.A.
40	WA/1601/2023 4260/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.G.A.
41	WA/1601/2023 4261/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.G.A.
42	WA/1601/2023 4262/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	SURYA NARAYAN PATNAIK,A.G.A
43	WA/1602/2023 4263/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	SURYA NARAYAN PATNAIK,A.G.A
44	WA/1602/2023 4264/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	SURYA NARAYAN PATNAIK,A.G.A
45	WA/1602/2023 4265/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
46	WA/1603/2023 4266/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
47	WA/1603/2023 4267/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
48	10592/2023	ANADI PRASAD ROUT-MP	SATYAJIT SAMAL
49	WP(C)/18609/2023 10593/2023 WP(C)/38869/2020	RAMAYANA PRASADA BARAL-MP	M/S.SASWAT DAS, BIDESH RANJAN BEHERA, N.A.KU